

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

TRANSFER MATTERS FROM THE COURT OF HON'BLE DIVISION BENCH-I

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
103	W.P.(C)-4748/2025 CM APPL. 21775/2025 CM APPL. 21776/2025 CM APPL. 21777/2025	MKU LIMITED AND ANR & ANR. V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: ANIRUDHA SHARMA/ RAJIV DALAL/ SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UNION OF INDIA, SURESH(UOIDHC@GMAIL.COM, SURESH1234@NIC.IN)(1123384193)(RESPONDENT)		
104	W.P.(C)-4750/2025 CM APPL. 21780/2025 CM APPL. 21781/2025 CM APPL. 21782/2025	MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: ANIRUDHA SHARMA/ RAJIV DALAL/ SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UNION OF INDIA, SURESH(UOIDHC@GMAIL.COM, SURESH1234@NIC.IN)(1123384193)(RESPONDENT)		
105	W.P.(C)-4754/2025 CM APPL. 21885/2025 CM APPL. 21886/2025 CM APPL. 21887/2025	MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: ANIRUDH SHARMA/ RAJIV DALAL/ SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UNION OF INDIA, SURESH(UOIDHC@GMAIL.COM, SURESH1234@NIC.IN)(1123384193)(RESPONDENT)		
106	W.P.(C)-4755/2025 CM APPL. 21888/2025 CM APPL. 21889/2025 CM APPL. 21890/2025	MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: ANIRUDH SHARMA, RAJIV DALAL, SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UOI AND ORS(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN, SURESH1234@NIC.IN)(0)(RESPONDENT)		
107	W.P.(C)-4756/2025 CM APPL. 21893/2025 CM APPL. 21894/2025 CM APPL. 21895/2025	M/S. MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: ANIRUDH SHARMA, RAJIV DALAL, SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) .(CSOFFICE@NIC.IN)(0)(RESPONDENT) UOI AND ORS(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN, BANYANTREE@NIC.IN, SEC-		

		IPP@NIC.IN)(0)(RESPONDENT)		
108	W.P.(C)-4763/2025 CM APPL. 21938/2025	NAVEEN KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AARATI SAH	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: ANIMESH SHUKLA(ASG.OF.COMPANIES@GMAIL.COM)(8787074744)(PETITIONER) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) DEVI DAYAL (BUILDER)()(9837406123)(RESPONDENT)		
109	W.P.(C)-4764/2025 CM APPL. 21939/2025	NAVEEN KUMAR V/s MUNICIPAL CORPORATION OF DELHI (MCD) & ORS.	AARATI SAH	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: ANIMESH SHUKLA(ASG.OF.COMPANIES@GMAIL.COM)(8787074744)(PETITIONER) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, CFODFS(STANDINGCOUNSELGNCTD@GMAIL.COM,CFODFS@NIC.IN)(9868250806)(RESPONDENT) ARUN GUPTA()(9899717474)(RESPONDENT)		
110	W.P.(C)-4765/2025 CM APPL. 21959/2025 CM APPL. 21960/2025	KANUPRIYAA GARG V/s DELHI DEVELOPMENT AUTHORITY	N MAHABIR	Listing Remarks: TRANSFER MATTERS FROM HON'BLE DB-I
		OTHER DETAILS OF ADVOCATES: N. MAHABIR(CONTACT@LITMUSLEGAL.COM)(9811694997)(PETITIONER) DDA, CPCC, EPROC(DDACHAMBERHC@DDA.ORG.IN, CPPP-NIC@NIC.IN, SUPPORT- EPROC@NIC.IN)(0)(RESPONDENT) DDA(DDA-WEB@DDA.GOV.IN)(0)(RESPONDENT)		

HIGH COURT OF DELHI
16.04.2025.

REGISTRAR(LISTING)

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